

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): You have given notice. There is no doubt about it. But this is a listed business and three are only a few Members left. We will take up your statement after these Special Mentions are over. Yes, Mr. Goradia, Please.

SPECIAL MENTIONS CONTD.

Protest Day being observed by Christians against Atrocities committed on them— Contd.

SHRI PRAFULL GORADIA: Madam, because it was 2.30, I was in the middle of my brief submission where I did ask for House's patience because my education is owed largely to Catholic Anglo Indians and I have many Christian friends and, therefore, I tend to be a little pro-Christian. But, nevertheless, I am unable to be pro-evangelical activity. I was giving these two instances, when the House had to change over to the Private Members' Legislative Business.

Before I go any further, and it is not along way to go, let me quote Mahatma Gandhi on the subject of evangelism, that is, attempt to convert. The quotation is available at page 110 of Volume No. 46 of the Collected Works of Mahatma Gandhi. Mahatma Gandhi said:

"If I had the power and could legislate, I should certainly stop all proselytising".

He went on—

"to exhort the Missionaries to stop Conversions. It is the deadliest poison that ever sapped the foundation of truth".

So, I am only in a very, very humble way supporting what the great Mahatma Gandhi had once said.

SHRI NILOTPAL BASU: He never went and bashed people. He just wrote.

SHRI PRAFULL GORADIA: I think it was the hon. Member, Mr. Poulse, who said something about an incident in Baroda. The last one happened to take place at the end of October. This was reported in the Press as an atrocity against the Christians. Now, I would like to again point out that there is a difference between the Christians who have a vested

interest in living happily and peacefully in the society as opposed to evangelists, who have a vested interest in conversions. This confusion should kindly be prevented. Then only will we ever get to the bottom of the problem and solve it. (*Interruptions*)

MISS MABEL REBELLO: What do you know about evangelism? (*Interruptions*) You do not know the whole concept of evangelism? How can you speak like that? (*Interruption*) You do not know the meaning of evangelism. (*Interruptions*)

SHRI NILOTPAL BASU: You are justifying vandalism. (*Interruptions*) This House is being used to justify vandalism. (*Interruptions*)

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Mr. Basu, let him conclude first. You can clarify after that. Don't interrupt like this. (*Interruptions*)

SHRI NILOTPAL BASU: Madam, by what he is saying, he is only defending vandalism. (*Interruptions*)

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): I think Mr. Goradia is quite able to face his colleagues here in the House.

SHRI PRAFUL GORADIA: Since there is so much strong feeling about my quoting Mahatma Gandhi and saying things, let me stick to the 'Times of India' which certainly is not a pro-BJP or a Sangh Parivar paper. Therein, I wrote a letter wherein I described the events in Vadodara where a musical conference was held with Mr. Wilson George.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Mr. Goradia, please conclude now.

SHRI PRAFULL GORADIA: Very well, I will do it in a minute, Madam. I will obey you. In that letter, I gave a description of all that happened and I also emphasised that there was no violence and not a drop of blood was shed. Now, Mother Grace Mathews who was the centre of this Programme in Vadodara has written a long letter, also in 'the Time of India' on the 18th November, 1998 which confirms everything I have said, excepting what I said about not a drop of blood being shed. There, she says, "Nothing could be farther from the

truth." I am quoting Mother Grace Mathew. "I clearly remember Mr. M. Jose from Tamil Nadu, one of the delegates assaulted, holding on to me with tears in his eyes." But there was no mention of blood. The poor man must have broken down. I sympathise with him. But, an attempt was made for conversion; and documents, certificates of baptism and marriage certificates from a society called the Philadelphia Church, in Udaipur, Rajasthan were found in the school. So, the point I am making is, it was an evangelical effort and this should be discouraged. The Hindu society is not accepting it, as it had accepted over centuries, and that is why we do have three-and-a-half crore Christians. Very good, we are very happy; but let us now convert only by conviction of mind or a change of heart. Let us not do forcible conversions or conversions by deception.

SHRI O. RAJAGOPAL (Madhya Pradesh): Madam, I will not take much time. We are dealing with a very sensitive subject of relations between different communities. We want that the best of relations should remain, as is the tradition of our country. Unfortunately, now, I find that there is an organised effort to malign the Hindu society, as such. This is the point. In a big country like India... *(Interruptions)*... Please have patience. ...*(Interruptions)*... In a big country like India, a vast country with crores of people, it is quite possible that have some incidents here and there.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Rajagopalji, you should not use words like 'maligining'. These are not the words to be spoken here. When we are discussing a very sensitive issue in the House, we should be more careful about the selection of words.

SHRI NILOTPAL BASU: He is trying to distort whatever we have said...*(Interruptions)*...

SHRI O. RAJAGOPAL: If there are some isolated incidents...*(Interruptions)*...

AN HON. MEMBER: The Sangh parivar is doing this.

SHRI O. RAJAGOPAL: Some people are very worried about the Sangh Parivar. ...*(Interruptions)*... They are worried because

the Sangh Parivar is growing. We cannot help it. ...*(Interruptions)*... Every incident in which some Christian friends are involved cannot be described as an attack on Christians.

In yesterday's Malayalam paper, some of the Christian priests of Kerala have come out openly against the closing of schools, etc. They said that it is wrong to close the schools today and to have demonstrations through out the country as if some great danger is being faced by the community. They said that it is not correct. This is the statement made; not by me, but by the head of the Malankara Orthodox Church of Kottayam. The chief of the church, Dr. Alexander Marthoma Metropolitan has issued a statement...

SHRI M.J. VARKEY MATTATHIL (Kerala): From which paper are you quoting? ...*(Interruptions)*...

SHRI O. RAJAGOPAL: Please wait. I have the paper with me. I am quoting it. If it is not correct, you can correct me. I am going on the basis of what has been reported in yesterday's Malayalam paper in which at least three organisations have been specifically mentioned. One is the Malankara Orthodox Syrian Church.

The second one is Caidian Syrian Metropolitan Church of Trichur and Dalit Catholic Mahasabha. These organisations have stated it; and many others also. The point is, in a big country, if you pick some isolated incidents here and there and try to project that a whole community, one community, is in danger, and that some forces are taking up arms against that community, it is not quite fair. For example, this Bishop interestingly points out an incident. In Irinyalkula in Trichur, wherefrom my friend Poulouse comes, the other day there was an attack on the house of a Bishop and so many things were destroyed. If somebody reports in North Indian papers that here is an attack on the Bishop's house and that so many things have been destroyed, it is not fair. He points out that it is a case where the priest who was sent out of the church organised that violence. If you try to project this as an attack on the Christian Community as such, it will not be fair. There is a much talked about Jhabua incident. We know that from Kerala, four Congress MPs had gone there, three of

them are Christian MPs, my good friends, and the other good friend is Mr. Vayalar Ravi. The four of them visited Jhabua and enquired about the whole thing. They have come out with a statement that this incident has nothing to do with any organisation, whether BJP or RSS or VHP. No other organisation is connected. It is clearly a case where some criminal tribes were converted. Two of them were actually Christians and therefore, for economic purpose...*(Interruptions)*... I am saying what is reported. ...*(Interruptions)*... It has happened only for economic reason.

They might have thought that there is some money and they could get it but they did not get. No organisation was involved but still some people are interested in the name of Jhabua to go on propagating throughout the country that Sangh Parivar has grown and now there is a danger for the Christian community. This is rather unfair. If there is an attack on a particular community because they happen to belong to that particular religion, then that should be condemned and it should not happen. But, let us not take isolated incidents where some violence has taken place for other reasons, for example in Kottayam, where my good friend, Mr. Poullose's party is in power. In Kottayam, the headquarter of Christian community, a most prestigious college is housed at Changanassery. St. Berksman college is there. In that college SSI students entered the college and beaten up five college lecturers and 70 students and one college employee. Can we say that Marxists are all against the Christian community? It cannot be. There was a student federation of Marxist Party; they created the violence. It should be confined to that only. Let us not try to give an image that in India this minority community is not safe and there are attacks all over the country. It has been pointed out in the figures given by Mr. Poullose that in Bihar there were 84 incidents. Can we complain against VHP for that, or the Sangh Parivar for that? In Tamil Nadu, there were 42 incidents. Can you blame the BJP or the RSS for that purpose? Therefore, in their anxiety to malign the BJP, let they not bring a bad name for the country. What do the people all over the world think of us? It will send a bad message all over the world, that in India which is known for communal amity

where all religions were welcome has become a bad place. Let us not give a wrong signal to the world over. It is only to malign the BJP and this is what I would like to say.

SHRI K. M. KHAN (Andhra Pradesh): Madam Chairperson, I had an occasion to go to Jhabua and see what happened in Navapada to those four helpless innocent nuns as a matter of fact. I do not know what the statement made by the Kerala MPs was.

But, as far as my findings go, what I have seen and what I was told—it is because of the spurt of attacks on the Christian minority, Christian Community in Gujarat. The Vishwa Hindu Parishad and Bajrang Dal workers are coming and organising these attacks. In order to establish my point, I would just like to quote what Mr. B.L. Sharma *alise* 'Prem' stated after the Jhabua incident. I would just like to read out what Mr. Sharma said. ...*(Interruptions)*...

SHRI O. RAJAGOPAL: He has denied this statement. ...*(Interruptions)*... The Secretary of the VHP has denied this statement. ...*(Interruptions)*...

SHRI K.M. KHAN: But nobody has condemned it. ...*(Interruptions)*...

SHRI SANGH PRIYA GAUTAM (Uttar Pradesh): If it has not been condemned earlier, I am condemning it now on the floor of this House. ...*(Interruptions)*...

SHRI K.M. KHAN: They stated that the recent incidents of violence against Christian missionaries in Jhabua and Bagpat were a result of the anger of the patriotic Hindu youth against these forces. ...*(Interruptions)*...

श्री राखवजी (मध्य प्रदेश): झाबुआ में जो कुछ हुआ, उसके लिए मध्य प्रदेश की सरकार जिम्मेदार है ...
(व्यवधान)

SHRI K. M. KHAN: Mr. Sharma has justified the gangrape of the nuns. This is a matter of shame. What has happened cannot be allowed in a civilised society.

मैडम, सिर्फ यह नहीं है। इसके अतिरिक्त जो कुछ हुआ, वह मैं आपको बताना चाहता हूँ। गुजरात में बड़ौदा का जिक्र यहाँ हुआ, मेरे एक दोस्त बड़ौदा की बात कर रहे थे। बड़ौदा में जो कन्वर्जन हुआ, उसमें कन्वर्जन का कोई सवाल नहीं था। यह वह इन्वीटेशन है जो बड़ौदा की

मिशनरी ने कन्वर्जन के लिए जारी किया। इस इन्वेंटेशन में लिखा है कि:-

اشتری کے۔ ایم۔ خان: میڈم۔ عرف یہ
 نہیں ہے۔ اس کے علاوہ جو کچھ ہوا وہ میں
 آپ کو بتانا چاہتا ہوں۔ گجرات میں بڑودن کا
 ذکر یہاں ہوا میرے ایک دوست بڑودن کی
 بات کر رہے تھے بڑودن میں جو کنورجن ہوا
 اس میں کنورجن کا کوئی سوال نہیں تھا۔ یہ
 وہ انویشن ہے جو بڑودن کی مشنری
 نے کنورجن کے لئے جاری کیا۔ اس انویشن
 میں لکھا ہے کہ ۰۰۰

"Christians from all denominations are welcome." There was no other person. There was no person other than the Christians in this convention which took place in the Hill Memorial High School, Baroda. Then what happened is that the Vishwa Hindu Parishad activists went to the school where the delegates were staying. They beat them. Some of the delegates were thrown from the second floor of the building. Not only that, they also went to the adjoining building where women delegates were staying. They attacked and beat them. When all this was going on, the police was there. The police was a mere spectator. The police sent by the Government of Gujarat was not to protect the innocent people, not to protect the Christian congregation, but the Government sent it to see to it that if there was any retaliation by the Christian community, the activists of VHP and Bajrang Dal could be protected. Madam, there are altogether, as I told you, 42 attacks on the Christian community. (Time-bell rings) Madam, I would like to say a few words more. On 20th July, when a copy of the Bible was burnt in Rajkot, the whole nation had condemned the manner in which a sacred and holy book of Bible was burnt in Rajkot. Not only that, on 15th July, 1998, a Catholic church which was being built in Ahmedabad was demolished by the activists of Vishwa Hindu Parishad and the Bajrang Dal. So, today there is no security, there is no peace, there is no guarantee for a peaceful

living to the Christian community. Madam, that is the reason that they have organised a protest. I do not know what the Bishop of Kerala has said. But, in Delhi, if you see, thousands and thousands of Christians are on the roads of Delhi. They are protesting all over the country. They are looking to this Parliament to give a direction to this Government because this spurt of attacks has increased after this Government came to power at the Centre. ... (Interruptions)... So, we have every reason to justify the feeling of the minority community that this is at the instance of the Bhartiya Janata Party Government which is a part and parcel of the Sangh Parivar. Therefore, I demand that the Vishwa Hindu Parishad, Bajrang Dal, RSS and other such organisations who are instigating, who are disturbing peace, tranquillity and communal harmony in this country should be banned forthwith. This is the responsibility and duty of the Government, whatever the Government may be. Thank you.

MISS MABEL REBELLO: Madam, thank you for having been given this opportunity to speak. You know that 23 million Christians are living in India which forms about 2.75% of the total population. Today, we are protesting all over the country; we have been taking silent marches, not because anything else, but because our community has been attacked, our institutions have been attacked and while we were holding prayer services, we have been attacked. We have requested the hon. Prime Minister for security. The statistics show that the total number of incidents of crime against the Christian community in 1998, is far more than the number of incidents which occurred during 1964—1977. Of all the incidents which occurred this year, almost 50% have happened in Gujarat. You know who is in power in Gujarat today? I do not say that the Government is instigating. But it is the Gujarat Government's sister organisations—the Vishwa Hindu Parishad and the Bajrang Dal—which are creating these problems for us. It is these very people who come to us for help. Mr Goradia has said that he is a product of Catholic school. I suppose—and I am sure—even his children must be studying today in Catholic schools. Hundreds of people from all over the country approach even a small person like me in connection with admissions to Catholic schools. I wonder why? They all want Christian education. They all want services in hospitals to be rendered by Christian missionaries. They

know—and they are convinced—that wherever there are Christians, whether they are in schools, colleges or hospitals, they run them very well. We do it with commitment and dedication. We render service irrespective of caste and creed. So, I do not know why the VHP and the Bajrang Dal are attacking the Christian community so much. Why cannot they also run this sort of institutions?

SHRI O. RAJAGOPAL: Nobody is against.

MISS MABEL REBELLO: Yes, They are against. If you are not against, you would not have attacked us so much. They very fact that you are attacking us so much shows that you are against us.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Please conclude.

MISS MABEL REBELLO: Similarly, just now, Mr. Rajagopal has asked: "Why are they protesting?" If we do not protest, as a minority, everybody knows what will happen. Mr. Rajagopal said that we are trying to malign the majority community. I want to ask: Is it possible for a minority community to malign the majority community? It is impossible.

SHRI O. RAJAGOPAL: There are some other people who are interested. There are people who want to create rift between the two communities*(Interruptions)*...

MISS MABEL REBELLO: I do not think it is true, Mr. Rajagopal. I want to point out that the Christian response to this violence is only a peaceful protest. We are not acting violently. It is just a peaceful protest. The church and its institutions would also continue this. We will continue our humanitarian and educational activities and we will also render our services, irrespective of caste and creed, till our institutions exist.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Please conclude.

MISS MABEL REBELLO: Similarly, the Christian educational and development organisations are victims of violence. Our priests and preachers are victims. I think all of us, who read newspapers, know very well. These organisations are being targeted because they are sensitising and empowering the people, particularly, those who had been

exploited and suppressed, such as the tribals, the Scheduled Castes and the poor. It is because we are sensitising them, it is because we are empowering them, it is because we are helping them to raise their voice against atrocities that are being committed against them, some vested interests get hurt and that is the reason why they want to attack these very organisations so that the poor will remain poor and they will not be encouraged to raise their voice. This is what I feel. That is where all these organisations whose vested interests are hurt are trying to stifle our voice. Madam, I condemn the propaganda, saying that the church is busy in converting people from one community to another. This is all just a talk. I would say and everybody knows in India, after fifty years of independence, nobody can convert anybody from one community to another by force.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Please conclude. Please conclude. There are many Members who want to speak.

MISS MABEL REBELLO: If anybody converts himself from one community to another community, it is his personal decision ... *(Interruptions)*... Let them do, if they want to do this ...*(Interruptions)*... If the Hindus want to convert anybody, let them do it ...*(Interruptions)*... Why do they not do this? ...*(Interruptions)*...

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): There are many Members, who would like to join. So, please conclude now.

MISS MABEL REBELLO: I am again coming back to the National Commission. There is a National Commission for Minorities. They were also going into various allegations. They were convinced with the atrocities committed against the Christians.

Though the Commission wanted to take action, officers and others were unable to do so because either they have been asked not to take any action and let the Christians suffer or there may be some other reason. I do not know their intention. I think, they have got some hidden goal. In spite of the report of the Commission they have not taken any action. They have not punished the culprits. *(Interruptions)*.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Please conclude now.

MISS MABEL REBELLO: So, I want to say that there is a definite conspiracy against the Christians. I do not know whether it is Part of their hidden agenda, as they have already got a hidden agenda. This may be one of the items of their agenda. (interruptions)

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Please conclude now. I have got so many speakers before me. I have to finish the business also.

MISS MABEL REBELLO: So, once again I request the Government, through you, to give support to the Christian community so that this community, which believes in peace, may live in peace and tranquillity and may be able to render the welfare services which it has been able to render to the people of this country for more than a century. Thank you, Madam.

SHRI M. SANKARALINGAM (Tamil Nadu): Madam Vice-Chairman, I associate myself with the sentiments expressed in this House to condemn the criminal activities, which were noticed in some parts of our country. Cutting across party lines we associate and condemn these activities and request the Government to take appropriate action against the criminals who have been involved in it. I would like to bring to the notice of this august House and to the notice of hon. Members that in the morning today a few people, belonging to minority communities, assembled near the Parliament House. No, I do not want to term it as a religious activity, but it was for condemning the atrocities committed against Christians. This is not tolerable. Our country has its own heritage of tolerance. We belong to an Indian race, and that is unity in diversity. We preserve that tradition and request that we should not indulge in accusing each other. We should behave in such a way that we act as a guide to other people. The youngsters are now going towards fundamentalist activities. We have to condemn that. It is our duty to see that the culprits are identified and punished severely. Members, across the party lines, should associate themselves with the demonstration, where the people assembled today. We should tell them, "We will look into it. They should not be agitated." And that

assurance has to be kept in mind. I request the Government to take appropriate action in this regard. We should not indulge in accusing each other. We should be very balanced should help the society to live in peace. Thank you.

श्री संघ प्रिय गौतम: उपसभाध्यक्ष महोदय, चाहे हिन्दू, मुसलमान, सिख, इसाई पारसी, जैन, बौद्ध हों, चाहे अगड़े पिछड़े, दलित हों स्त्री, पुरुष, बच्चे, जवान और बुढ़ हों।

उपसभाध्यक्ष (कुमारी सरोज खापर्दे): आप भाषण मत करिए। आपको केवल असोसिएट करना है।

श्री संघ प्रिय गौतम: किसी पर भी जुल्म और अत्याचार नहीं होना चाहिए। महोदय, मैं भाषण नहीं दे रहा हूँ। भाषण तो मैं पब्लिक में बिना ब्रेक के 18 घंटे तक देता हूँ। तो किसी पर जुल्म और अत्याचार नहीं होना चाहिए और अगर होता है तो वह प्रकाश में आना चाहिए और उसकी निन्दा होनी चाहिए ताकि आगे ऐसा न हो। मैं आपसे सहमत हूँ लेकिन हर कार्य का कारण होता है। कोई भी घटना या तो गलतफहमी में घटती है या जानबूझकर घटती है और या फिर उत्तेजना के कारण घटती है। हमें यह भी परखना चाहिए कि कहीं हम गलती तो नहीं करते हैं। यह घटना कोई यहां नहीं घटी है आज मेरे पास अखबार नहीं है—मुझे यह मालूम नहीं था कि आज यह विषय आया, अभी पाकिस्तान में सात पादरियों की हत्या हुई, यह प्रकाश में आया। अभी नार्थ ईस्ट में किसी स्टेट में एक चर्च पर हमला हुआ और पादरियों ने जाकर अन्यत्र शरण ली। वहां न तो बीजेपी की गवर्नमेंट है न यह लोग हैं। मध्य प्रदेश में भी यह लोग नहीं थे। धर्मान्तर कोई स्वेच्छ से करे तो करे लेकिन स्कूल को पुस्तक में एक फार्म छापकर उस पर हस्ताक्षर कराए जाएं—हर स्कूल में हर बिरादरी के लोग पढ़ते हैं, हर धर्म के लोग पढ़ते हैं। This amounts to provocation.

इस तरह की परिस्थिति नहीं आनी चाहिए। दूसरे, जैसे मैं दलित था, माइनोरिटी में था। अब मैं बुद्धिस्ट हो गया। जब से मैं बौद्ध हो गया, बौद्धों के आरक्षण के लिए यहां एक विधेयक आया। मैंने इसका विरोध किया। Because in Buddhism there is no casteism. Therefore, legally a Buddhist cannot claim reservation.

लेकिन लोगों ने राजनैतिक उद्देश्य से किया। मैं बोला था कि जो दलित इसाई हो गये, वह हो गये इसाई। धर्मान्तर भी करा ले और फिर रिजर्वेशन भी मांगो। This amounts to provocation तीसरी चीज़ कि धर्म अत्याचार सब जगह होते हैं, कल कर्ण सिंह जी ने यहां पर कश्मीर का प्रश्न उठाया था। डाई लख विस्थापित हिन्दू यहां दिल्ली में पड़े हुए हैं, उनको भी आवाज उठानी चाहिए। आखिर

में एक बात कहना चाहूंगा। यहां अनुसूचित जाति की बात कही जाए तो बाहर विदेशों में प्रतिक्रिया नहीं होती, महिलाओं की, बच्चों की, बुढ़ों की बात कही जाए तो बाहर प्रतिक्रिया नहीं होती, हिन्दुओं की बात कही जाए तो भी बाहर प्रतिक्रिया नहीं होती क्योंकि विश्व में अन्य हिन्दू राष्ट्र नहीं हैं लेकिन इसाई और मुसलमानों की बात कही जाए तो दुनिया में प्रतिक्रिया होती है इसलिए बहुत सोच-समझकर और वैरीपई करने के बाद इन वर्गों के विषय में बात करनी चाहिए ताकि विदेशों में इसकी प्रतिक्रिया न हो और भारत के प्रति किसी की भावना बुरी न हो। अल्टीमेटली इसका नुकसान देश को ही होगा। धन्यवाद।

उपसभाध्यक्ष (कुमारी सरोज खापर्डे): गौतम जी, आपका धन्यवाद। आपने बहुत संक्षेप में बोल नहीं तो मुझे तो लग रहा था कि 18 घंटे हमें यहां पर न बैठना पड़ जाए।

श्री ओंकार सिंह लखावत (राजस्थान): महोदय, आज जिस समय हम एक बहुत गंभीर मसले पर चर्चा कर रहे हैं, मैं सदन का ध्यान भारत की एक अत्यधिक गंभीर समस्या की ओर, जो इससे जुड़ी हुई है, इससे प्रासंगिक है, इससे संगत है, आकर्षित करना चाहता हूं। महोदय, आज दुनिया के एक-तिहाई देश और खाड़ी के देश - विशेषतया मैं उनका उल्लेख करना चाहता हूं जो भारत के अंदर करोड़ों डॉलर और करोड़ों पैट्रो डॉलर भेजकर हिन्दुओं का धर्मान्तरण कराने के नाते यहां लोगों का उपयोग कर रहे हैं। मैं इसलिए कह रहा हूं कि आज हिन्दू समाज पर जब संकट आ रहा है। उस समय क्षुद्र राजनीति के कारण, तुष्टिकरण की नीति के कारण कोई बोलने को तैयार नहीं है पर मैं इसलिए निवेदन करना चाहता हूं कि आज स्थिति यह बन गयी है कि हिमाचल प्रदेश के अंदर चिकित्सा कराने के नाम पर 12 लोगों का, हरिजन परिवारों का धर्मान्तरण कराकर उन्हें इसाई बना दिया गया। उनसे कहा गया कि तुम गरीब हो, तुम इलाज नहीं करा सकते, तुम्हारा चंडीगढ़ के अस्पताल के अंदर इलाज करवा जाएगा। उसके बाद उनको ले जाकर उनका धर्मान्तरण करा दिया गया। महोदय, मैं आपका ध्यान इस ओर भी आकर्षित करना चाहता हूं कि हमारे यहां मिजोरम के 71 गांव के 30212 रहने वाले परिवारों का धर्मान्तरण जोर-जबर्दस्ती करवाया जाने लगा। इसलिये वहां से वे लोग गांव छोड़कर चले गए और वे त्रिपुरा और पश्चिमी बंगाल में जाकर रहने के लिए विवश हैं। मैं आपका ध्यान इसलिए भी आकर्षित करना चाहता हूं कि हिन्दुस्तान के लोग कहीं विदेशी धन, कहीं डालर और पेट्रोडालर में बिकने तो शुरू नहीं हो गए हैं। मैं आपसे एक निवेदन करता हूं कि हमारे

यहां सिखों का नानकमत्ता धार्मिक स्थल है। वहां पर सिख परिवारों का देवीपुरा गांव के अन्दर आधा दर्जन लोगों का धर्मान्तरण करवा कर उन्हें इसाई बना दिया गया, परन्तु किसी की जुबान से एक शब्द भी इस सदन के अन्दर नहीं निकल।

महोदय, मैं आपका ध्यान आकर्षित करना चाहता हूं हिमाचल प्रदेश के अन्दर इन्दौरा एक गांव है। वहां पर एक दर्जन हरिजनों का धर्म परिवर्तन करके उन्हें इसाई बना दिया गया, परन्तु एक शब्द भी इस सदन के अन्दर नहीं निकल। इसलिए मैं निवेदन करना चाहता हूं कि जिन्होंने विदेशी धन के आधार पर अपना धर्म परिवर्तन नहीं किया है और जो राष्ट्रभक्त इसाई हैं, राष्ट्रभक्त मुसलमान हैं, उनका मैं इस सदन के अन्दर स्वागत करता हूं। कुछ लोग चाहते हैं कि आने वाले सौ साल में हिन्दुस्तान में हिन्दू माइनारिटी में आ जाए। और हिन्दुस्तान पर कब्जा करने की नीयत से जो विदेशी धन यहां आ रहा है उसका विरोध कौन करेगा, उसके लिए कौन बोलेगा? हमारी गरीबी है, हमारी अस्मिता है, हम वनवासी हैं, हम आदिवासी हैं, हमारे पास खाने को नहीं है, हमारे पास इलाज के लिए पैसा नहीं है तो क्या विदेशी धन आकर के हमारे धर्म का परिवर्तन कर देगा? और जो लोग उस तरह की एजेंसी के अन्दर हैं उनको मैं सावधान करना चाहता हूं।

महोदय, मैं निवेदन कर रहा हूं कि उससे एक विपैल्य वातावरण हिन्दुस्तान में पैदा हो रहा है इसलिए इससे सावधान रहने की आवश्यकता है। हमारी सभ्यता, हमारी संस्कृति को अब कोई चुनौती न दे और यदि कोई विदेशी ऐसा और पेट्रोडालर के आधार पर यदि अब धर्मान्तरण करेगा तो हिन्दुस्तान इसको बर्दास्त नहीं करेगा। हम हमला किसी पर नहीं करेंगे। हमने शकों, हूणों और अनेक लोगों से अपने आप में लेहा लिया है। यहां माइनारिटी के पारसी बन्धु रहते हैं, हम उनको भी समान रूप से रखते हैं। मुस्लिम भाई पाकिस्तान से ज्यादा आज हिन्दुस्तान में सुरक्षित रहते हैं। परन्तु इसका मतलब यह नहीं है कि हिन्दुओं में माइनारिटी लाने के लिए खाड़ी के देश की कोई योजना हिन्दुस्तान में क्रियान्वित हो, विदेशी पैसा यहां पर हो।... (व्यवधान)...

श्री को एम खान: खाड़ी के देशों में जो हिन्दुस्तानी रहते हैं, उनको नुकसान पहुंचाना चाहते हैं... (व्यवधान).

المشرقي - ام - خان : كمالى
دیشوں میں جو ہندوستانی رہتے ہیں
انکو نقصان پہنچانا چاہتے ہیں

श्री ऑकार सिंह लखावत: हिन्दु भी रहते हैं, मुसलमान भी रहते हैं।... (व्यवधान)... मैं कह रहा हूँ सुन लीजिए।... (व्यवधान)... आप सुन लीजिए।... (व्यवधान)... मैं राष्ट्रभक्त मुसलमानों का स्वागत करता हूँ। परन्तु विदेशी धन के आधार पर हिन्दुओं का धर्मपरिवर्तन करने का काम सुनियोजित तरीके से हमारे सीमान्त प्रान्तों के अन्दर चल रहा है।... (व्यवधान)...

श्री के. एम्. खान आप गलत बात कह रहे हैं।... (व्यवधान)...

الشری کے ایم۔ خان : آپ غلط بات
کہا رہے ہیں... ”مداخلت“ : []

श्री ऑकार सिंह लखावत: वह हिन्दुस्तान की धरती पर बर्दास्त नहीं होगा। जो ऐसा कुचक्र करेंगे, उनको हम चेताना चाहते हैं, उनको सावधानी से चेताना चाहते हैं। न चेतेंगे, ठोकर मारकर अलग करने की बात हिन्दुस्तान का समाज समझता है। परन्तु हम स्वागत करते हैं।... (व्यवधान)...

उपसभाध्यक्ष (कुमारी सरोज खापड़ें): आप उत्तेजित हो रहे हैं।... (व्यवधान)...

श्री ऑकार सिंह लखावत: विदेशी मिशनरियों को हिन्दुस्तान में अब धर्मान्तरण नहीं करने दिया जाएगा। आखिर में मैं एक बात और कहना चाहता हूँ। रूस के अन्दर...

उपसभाध्यक्ष (कुमारी सरोज खापड़ें): लखावत जी सुनिए, लखावत जी प्लीज। आप जिस तरीके से उत्तेजित होकर भाषण दे रहे हैं, आप क्या समझते हैं कि बाकी लोग उत्तेजित नहीं हो सकते हैं। यह गलत बात है। आप धीरे बोलिएगा। आप अपनी बात रखिए। क्या आप शताब्दी में जा रहे हैं।

श्री ऑकार सिंह लखावत: महोदय, मैं धीरज से निवेदन करना चाहता हूँ कि इस विराट हिन्दू समाज की गरीबी का लाभ अब लोग न उठाएँ। हमारी सभ्यता और संस्कृति के ऊपर होने वाले हमले के बारे में मैं सदन से कहना चाहता हूँ कि सावधान होकर के इसके बारे में कोई न कोई निरोधात्मक दृष्टि से और दण्डात्मक दृष्टि से कठोरतम प्रावधान किए जाने आवश्यक हैं। जो लोग चिक्लमपी कर रहे हैं उनके लिए कहना चाहता हूँ कि रूस के अन्दर 11073 चर्च, 1102 मस्जिद और 288 यहूदियों के धर्मस्थलों को तोड़ दिया गया, पर किसी जी जबान से एक शब्द नहीं निकल। मैं चाहता हूँ कि विदेशी जो पैसा आ रहा है और जिसके कारण उत्तेजित वातावरण हो रहा है, उस पर चर्चा इस सदन के अन्दर होनी चाहिए।

बहुत-बहुत धन्यवाद।

श्री संघ प्रिय गौतम: मैडम, कितने लोग हैं बोलने वाले?

उपसभाध्यक्ष (कुमारी सरोज खापड़ें): आप तो बोल जाते हैं, बाकी सदस्यों को तो बोल लेने दीजिए।

SHRI M.J. VARKEY MATTATHIL:

Madam, I stand in this august House with a heavy heart. I wonder whether we are all Indians or otherwise. Look at the way we are trying to talk and convince the other. We are the leaders of the country. We are trying to justify the wrongs that we have done. Especially the leaders, who are here, they are trying to support the atrocities that are being committed on another community. I don't say about Christians alone. Mr Lakhawat said, "He is a Christian product". At least I am happy that he has accepted a fact. But I think his other demands are completely wrong. I don't think he had a proper education. I run a girls' school. I run a public school. I have 90 per cent students belonging to the Hindu community, 5 per cent students belonging to the Muslim community and 5 percent belonging to the Christian community. We don't force Hindus or Christians or Muslims for anything. Why do you want to justify the wrong that has been done by the VHP? Tell them not do so. You can correct them. The Christian community in India, especially in the South, are appreciated by all the people, especially people from West Bengal because they impart good education, they have set up good hospitals. They are curing, they are loving and good at nursing. Look at the people in Tamil Nadu. Look at the people in Andhra Pradesh. Look at the people in Karnataka. Look at the people in Kerala. Please come to Kerala and see what Christianity is. It is not what you think about. We don't convert anybody by force. Christians are serving the nation. Christians are serving the people. We are Indians. Christianity is 2,000 years old. We have not imbibed it from anybody. We have been baptised as Christians. I am a Catholic. As my friend from Kerala, Shri Rajagopal said, as I come from Kottayam, I am well aware of the development of Chengannacherry. You can see how schools are functioning. You can see how hospitals are functioning. People belonging to Hindu

community, Muslim community and Christian community live in peace and amity. Let us not justify wrong things. We are nature enough. We are in the Upper House. The whole world is watching us. We cannot afford to lose our self-respect, our prestige and India's culture.

This is the second time I am speaking in this House. This morning when I had participated in the demonstration near the Parliament House, My feeling was sad and unhappy. It was the most disciplined demonstration. We pray for each one of you in every mass that we celebrate in the church. We pray for the leaders of the world, for the Prime Minister for the President and other Ministers and leaders. Why don't you accept that? I am sad that you don't accept or appreciate that.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Mr. Varkey, please conclude.

SHRI M.J. VARKEY MATTATHIL: Why don't you pray for everybody? Let us be Indians, not Hindus, not Muslims and not Christians. Therefore, everyone of us want to create an atmosphere to feel that we are Indians, not Christians, not Hindus and Not Muslims. Thank you very much.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Mr. Lakhawat. Your Special Mention is there.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): Madam, I want to respond to the discussion. I want just two minutes.

महोदया, यहां पर अल्पसंख्यकों की रक्षा के बारे में जो वास्तविक चिंता जताई गई है उसके लिए मैं इतना ही कहूंगा कि सरकारी तौर पर जो सही घटनाएं यहां पर बताई गई हैं उसके हम उचित नोट लेते हैं, चाहे अल्पसंख्यक हों, महिलाएं हों, छोटा हो, बड़ा हो सबकी रक्षा के लिए यह सरकार प्रतिबद्ध है। यदि कहीं कोई गलत बात हो गई हो तो उसके लिए सबको सुरक्षा देने का हमारा दायित्व है। इसके साथ ही राज्य सरकारों को जो भी जानकारी देनी हो, वह काम भी हम अपनी ओर से करेंगे। ऐसा विश्वास मैं दिलाना चाहता हूँ।

महोदया, जो आपके पास 42 उदाहरण हैं उनमें मेरे निर्वाचन क्षेत्र मल्लड़ का भी उल्लेख है जहां ऐसी कोई घटना नहीं घटी है। आप जानते हैं निर्वाचन जिसमें मेरा क्षेत्र वसई विधान सभा है। वहां पर पचास प्रतिशत से ज्यादा क्रिश्चियन्स हैं। वहां पर भी लोग मुझे बहुमत से वोट देते हैं। गत महीने में, मैं क्रिश्चियन्स से आल इंडिया यूथ ऑर्गेनाइजेशन का उद्घाटन करने के लिए दिल्ली में था। जो भी अच्छी बात होगी उसको यह सरकार सुरक्षा देगी। उसको आगे बढ़ाने के लिए कोशिश करेगी। लेकिन यदि कहीं कोई गलत बात होती है तो उसको रोकना हमरा काम होगा। इसलिए इस चर्चा के माध्यम से मैं इतना ही कहना चाहूंगा कि यह एक संवेदनशील विषय है।... और ऐसे संवेदनशील विषय पर राजनीतिक आक्षेप लगाने के बदले में हम जड़ में जाएं और जड़ में सब लोगों को सुरक्षा देने की दृष्टि से हम कोशिश करेंगे तो समाज को, राज्य को, अल्पसंख्यकों को और बहुसंख्यकों को, सब को लाभ होगा। इस भूमिका में सब की रक्षा का हम विश्वास देते हैं। इतना ही मुझे कहना है।

Need for Gazette Notification for Implementation of the Provisions of Section 30 of the Advocates Act, 1961

श्री ओंकार सिंह लखावत (राजस्थान): उप-सभाध्यक्ष महोदया, मैं इस विशेष उल्लेख के द्वारा सदन का ध्यान एक महत्वपूर्ण विषय की ओर आकर्षित करना चाहता हूँ। हमारे यहां न्यायालयों की अन्दर चलने वाले विभिन्न मुद्दकों में पैरवी करने के लिए और न्यायालय के बाहर भी जो संस्थाएं हैं, उनमें पैरवी करने के लिए एडवोकेट्स एक्ट की धारा 29 के तहत वकीलों को इस बात की अनुमति दे रखी है। परन्तु पिछले दिनों एक नया संकट यहां खड़ा हुआ। कुछ ट्रिब्यूनल बने और कुछ ऐसे न्यायालय गठित किये गये जिनके अन्दर यह कहा गया कि वकील उसके अन्दर उपस्थित नहीं हो सकेंगे और अपने मुबकिल की पैरवी नहीं कर सकेंगे। मैं आपका ध्यान एडवोकेट्स एक्ट की धारा 30 की ओर आकर्षित करना चाहता हूँ जिसमें यह कहा गया है—

"Every advocate whose name is entered in the roll shall be entitled, as a right, to practise throughout the territory to which this Act extends, in all courts, including the Supreme Court, before any tribunal or person legally authorised to take evidence, before any authority or person before whom such advocate is, by or under any law for the time being in force, entitled to practise."